

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING: INDORE**

**Original Application No.201/00227/2018**

Indore, this Thursday, the 15<sup>th</sup> day of March, 2018

**HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER  
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Rai Singh, S/o Veera Bhai, Age-48 years, Occupation-Diesel  
Cleaner, T.No. 692-D, Western Railway, Residence- Vill. Datiya,  
Teh. Jhalod, Dist. Dahod, Gujrat-8141893136 **-Applicant**  
**(By Advocate – Shri R.S.Keshari)**

## V e r s u s

1. Union of India, Divisional Railway Manager, W.R.Ratlam
2. Senior Divisional Mechanical Engineer (Diesel),  
W.R. Ratlam, M.P.
3. Divisional Mechanical Engineer (Diesel), W.R. Ratlam, M.P.
4. Assistant Divisional Mechanical Engineer (Diesel),  
W.R. Ratlam, M.P. **- Respondents**

## ORDER (ORAL)

**By Uday Kumar Varma, AM**

Learned counsel for the applicant submits that he will like to withdraw this Original Application and seeks liberty to file afresh with better particulars.

2. Original Application is accordingly dismissed as withdrawn with aforesaid liberty.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Uday Kumar Varma)**  
**Administrative Member**